

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2485  
TO BE ANSWERED ON 01.08.2018**

**ROB/RUB AT KURUKSHETRA**

**†2485. SHRI RAJKUMAR SAINI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has sanctioned the construction of under bridge/over bridge at railway crossing near old bus stand in Kurukshetra and if so, the details thereof;**
- (b) whether the Government has given approval for completing the construction work after holding discussion with the State Government in this regard;**
- (c) if so, the time by which the project is likely to be started/streamlined along with the time by which the construction work is likely to be completed; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): Yes, Madam. The work of Road Over Bridge (ROB) was sanctioned in 2016-17.**

**(b): Earlier, Haryana Government has given the approval for construction of ROB and they have signed the General Arrangement Drawing (GAD) also. But, recently State Government informed that the ROBs at level crossing No.65-B and level crossing No.61 on Kurukshetra-Narwana Junction have been put**

**on hold as the proposal for elevated railway track is under consideration and the tenders for working out the feasibility of elevated Railway track on Kurukshetra-Narwana Junction have been invited by Haryana Rail Infrastructure Development Corporation (HRIDC).**

**(c): As proposal of elevated road at Kurukshetra is under consideration by State Government of Haryana, therefore, this ROB has been kept on hold.**

**(d): State Government of Haryana has stated that the ROBs at level crossing No.65-B and level crossing No.61 on Kurukshetra-Narwana Junction have been put on hold as the proposal for elevated railway track is under consideration.**

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